



भारतीय बीमा विनियामक और विकास प्राधिकरण
INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA

Title:Issue of R3

Reference No.:

Date:27/04/2012

M/s Religare Health Insurance Company Limited

M/s Religare Health Insurance Company Limited, a general insurance company promoted by Religare Enterprises Limited, Corporation Bank and Union Bank of India has been registered as a General Insurer under Section 3 of the Insurance Act, 1938 with the Authority. The Certificate of Registration (Form IRDA/ R3) has been issued by the Authority on

26th April, 2012. With this registration, the total number of general insurers registered with the Authority has gone up to 25.